of starting these projects and probable time of completion?

Written Answers

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI SUKH RAM): (a) Major projects successfully completed by the North Eastern Council in Assam are as under;

- (1) Two units of 25 MW each of Kopili Hydel project;
- (2) Kalia Bhomora bridge across the river Brahmaputra near Te2pur;
- (3) Construction/improvement lblO kms of roads;
- (il Construction of 220 KV transmission line from Kopili to Sama-guri and 132 KV line from Khon-dong-Kopili-Haflong.
- (5) Construction/improvement of three floating jetties and night navigation facilities in the Brahmaputra river from Tezpur to Jogig-hopa;
- (6) Setting up of North Eastern Agricultural Regional Marketing Corporation with headquarters at Guwahati;
- (7) Coffee processing factory Guwahati;
- (8) Foundation Seed Farm for major field crops at Lalpool in Darang district;
- (9) Regional Banana Farm at Kheroni in Karbi Anglong district;
- (10) Jhum Control Programme at Ranga Catchment area;
- (11) Expansion of Biological Production Centre at Guwahati;
- (12) Starting of B. Pharmacy course at Dibrugarh University; and
- (13) Setting up of Regional Dental College and Regional Nursing College at Guwahati.

(b) Major projects awaiting completion during the Seventh Plan are as mentioned below:

to Questions

- (1) Two units of 50 MW each of Kopili Hydel Project;
- (2) Regional Feed Testing Laboratory at Guwahati;
- (3) Broiler chick Production Centre, Guwahati;
- (4) Construction of another three floating jetties;
- (5) Construction/improvement of about 470 kms of road expansion programme; and
- (6) Expansion of Regional Dental College and Regional Nursing Collage.

Take-over of Tocklai Tea Research Centre Jorhat

- SHRIMATI BIJOYA KRAVARTY; Will the PRIME MINISTER be pleased to state:
- (a) whether Government have taken a decision for taking over of Tocklai Tea Research Centre at Jorhat in view of its mismanagement and consequent loss in various spheres; and
- (b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRO-DUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ PATIL); (a) No, Sir.

- (b) Does not arise.
- 2972 [Transferred to the 24th August, 1987.]

Nationalisation of Peerless

- SHRIMATI JAYANTHI NA-TARAJAN: Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that recently a memorandum signed by some

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Members of Parliament has been received wherein the nationalisation of the Peerless General Finance and Investment Company Limited has been demanded; and

(b) if so, what is the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) Yes, Sir.

(b) Reserve Bank of India have issued a new set of detailed directions to non-banking financial companies conducting benefit/savings schemes which are not hit by the provisions of Prize Chits and Money Circulation Schemes (Banning) Act, 1978. These directions have been issued to ensure the safety of the deposits of the investors. In view of this, the Government do not consider it necessary to nationalise M/s Peerless General Finance and Investment Company Limited, Calcutta.

Setting up of print at Salbonfi

2974. SHRI RAMNARAYAN GOS-WAMI: Will the Minister of FINANCE be pleased to state:

- (a) whether the construction of the proposed mint at Salboni in Midnapore District has started;
- (b) what is the time schedule for such construction and also the probable date of completion;
- (c) what is the financial allocation made in the financial year 1987-88; and
- (d) what is the probable date of starting production?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI); (a) to (d) There is no proposal to set up a mint at Salboni.It is, however, proposed to set up a new note Press at Salboni. Necessary pre-investment activities including land acquisition, soil

testing, preparation of detailed feasibility report, etc. for setting up the new Press have been authorised. The detailed feasibility report is expected to be got ready by the end of this calendar year. It will take 48 months to commission the press after the investment decision is taken. A sum of Rs. 25.00 lakhs has been allocated for the above purposes in the financial yeor 1987-88.

Housing loans of AIR

2975. SHRI JOHN F. FERNANDES: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether Government are aware that the housing loans for the staff of All India Radio are exhausted in Delhi and its surrounding States and it does not reach down to the far-flung States, including Goa; and
- (b) whether in view of this Government contemplate action to see that this fund is distributed to various State Headquarters on percentage basis, so that maximum persons over a larger area get benefit?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI AJIT PANJA); (a) No Sir. Sufficient funds are available at present with AIR. There is no application for House Building Advance, which is complete in all respects, pending in AIR.

(b) Does not arise.

Full-fledged Customs Collectorate etc. in Goa

2976. SHRI JOHN F. FERNANDES: Will the Minister of FINANCE be pleased to state;

(a) whether Government contemplate to have a full-fledged customs collectorate and office of Commisioner of Income Tax in Goa after it attained statehood, which are at present based at Bombay and Bangalore respectively; and